

[Shri Veerandra Patil]

of India dated the 14th June, 1980.

(iii) The Shipping Development Fund Committee (Joint Secretary) Recruitment (First Amendment) Rules, 1980, published in Notification No. G.S.R. 1145 in Gazette of India dated the 1st November, 1980.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (1) above. [Placed in Library. See No. LT-1629/80.]

ARMS (AMENDMENT) RULES, 1980

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy of the Arms (Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 1259 in Gazette of India dated the 13th December, 1980, under sub-section (3) of section 44 of the Arms Act, 1959. [Placed in Library. See No. LT-1630/80].

DELHI SALES TAX (SEVENTH AMENDMENT) RULES, 1980

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table a copy of the Delhi Sales Tax (Seventh Amendment) Rules, 1980 (Hindi and English versions) published in Notifications No. F. 4/34/80-Fin. (G) in Delhi Gazette dated the 4th December, 1980, under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT-1631/80.]

12.12 hrs.

STATEMENTS OF ESTIMATES COMMITTEE

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to lay on

the Table English and Hindi versions of the following statements:—

(1) Statement showing final replies of Government in respect of Chapter V and further information in respect of other Chapters of the Twenty-fourth Action Taken Report of Estimates Committee (Sixth Lok Sabha) on the Ministry of Commerce (Deptt. of Textiles) Powerloom Industry.

(2) Statement showing final replies of Government in respect of Chapter V and further information in respect of other Chapters of the Thirty-first Action Taken Report of Estimates Committee (Sixth Lok Sabha) on the Ministry of Commerce (Deptt. of Textiles) Handloom Industry.

12.13 hrs.

STATEMENTS OF PUBLIC ACCOUNTS COMMITTEE

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to lay on the Table English and Hindi versions of the following statements:—

(1) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Fiftieth Report (Sixth Lok Sabha) on Directorate of Advertising and Visual Publicity.

(2) Statement showing Action Taken by Government on the recommendations contained in Chapter I of Hundred and Sixteenth Report (Sixth Lok Sabha) on Crash C Scheme for Rural Employment.